

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 2892
TO BE ANSWERED ON THE 20/12/2024

IMPACT ASSESSMENT OF CDP

2892. SHRI RANDEEP SINGH SURJEWALA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether the government has conducted any assessment to identify the area of land under crop diversification, if so, the details thereof, State-wise;
- (b) the total area shifted to less intensive crops under the Crop Diversification Programme (CDP), along with the funds utilised for same in the last five years, State-wise; and
- (c) whether Government has conducted any impact assessment study of the CDP, if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(SHRI RAMNATH THAKUR)

(a) to (c): The Department of Agriculture & Farmers Welfare (DA&FW) is implementing Crop Diversification Programme (CDP) under Pradhan Mantri - Rashtriya Krishi Vikas Yojana (PM-RKVY) in districts having paddy area more than 50,000 hectare, of Original Green Revolution States viz., Haryana, Punjab and western Uttar Pradesh (UP) to divert the area of water intensive paddy crop to alternative crops like pulses, oilseeds, coarse cereals, nutri-cereals, cotton. Under CDP, implementing states to give priority to diversify the conventional paddy area to alternate less water consuming crops in the notified over-exploited and critical blocks.

Under CDP, assistance is given for alternative crops demonstration, farm mechanization and value addition, site specific activities and contingency for awareness & capacity building etc. Alternative Crop Demonstration conducted by State Government and fund (Central Share) released to the states for implementation of CDP during last five years from 2019-20 to 2023-24 is at Annexure-I.

Government of India also provides flexibility to the states for state specific needs/priorities under PM-RKVY. The states can promote crop diversification under PM-RKVY with the approval of State Level Sanctioning Committee (SLSC).

Department of Agriculture and Farmers Welfare has not conducted impact assessment study of the CDP during last five years.

ANNEXURE-I**Alternative Crop Demonstration conducted under CDP for replacing paddy****(as intimated by the State Governments) during last five years****(Area in Hectare)**

States	2019-20	2020-21	2021-22	2022-23	2023-24
Haryana	0	0	5412	0.00	0.00
Punjab	0	53200	0	1.2	92.71
Western UP	3705	14814	24343	1018	7845
Total	3705	68014	29755	1019	7938

Fund (Central Share) released under CDP for replacing paddy during last five years**(Rs. in lakhs)**

States	2019-20	2020-21	2021-22	2022-23	2023-24
Haryana	0.00	800	3080	0.00	0.00
Punjab	0.00	575	1155	0.00	1720.00
Western UP	321.00	2530	1265	632.50	1398.79
Total	321.00	3905	5500	632.50	3118.79
